

**Central Administrative Tribunal  
Principal Bench**

**CP No.43/2018  
In  
O.A. No.2367/2016**

New Delhi, this the 10<sup>th</sup> day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Subhash Chander Baghla  
S/o Tej Bhan Baghla  
R/o B-17, 1<sup>st</sup> Floor,  
New Krishna Park, Vikaspuri,  
New Delhi.

.... Applicant

(By Advocate: Ms. Anupama Bansal for Shri Sourabh Ahuja)

Versus

1. Ms. Rashmi Krishnan,  
Secretary  
Health & Family Welfare  
GNCT of Delhi, 9<sup>th</sup> Level  
A-Wing, IP Extension  
Delhi Secretariat, Delhi-110002.
1. Dr. Prem Singh Nayyer  
Medical Superintendent  
Sanjay Gandhi Memorial Hospital  
GNCT of Delhi  
Mangol Puri, Delhi-110088. .... Respondents

(By Advocate: Ms. Esha Mazumdar )

**O R D E R (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, both the learned counsels submit that the orders of this Tribunal have been fully

complied with. Accordingly, the CP is closed. Notices are discharged. No costs.

**( Nita Chowdhury )**  
**Member (A)**

**( V. Ajay Kumar )**  
**Member(J)**

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